

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) Nos.1598-1599/2015

(Arising out of impugned final judgment and order dated 07-05-2013 in CRLA No.632/2007 and order dated 07-05-2013 in CRLA No.390/2007 passed by the High Court Of Judicature At Allahabad)

RAM KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-01-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. V. Ramasubramanian, AOR

For Respondent(s) Ms. Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASST.REGISTRAR